

03. O.A. No. 060/00124/2014

(Tarsem Chand Vs. UOI)

13.02.2014

Present: Sh. Jagdeep Jaswal, counsel for the applicant.

1. On the commencement of the hearing, Sh. Jagdeep Jaswal, learned counsel for the applicant made a statement at the bar that he may be permitted to withdraw the present O.A with liberty to file afresh with better particulars.
2. Ordered accordingly.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

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